NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 130/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Eastern Newspapers Pvt	.Ltd.	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
i)	Pahra Pa	aban Bishwal (Adv.).	Too Me Spolicant	Live Chardhus

ORDER

Ld. Counsel for the petitioners is present.

List it on 29/01/2018.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

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